

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-509

(IB)-190(PB)/2017

IA/1334/2023, IA/6162/2022, IA/3469/2021, IA/6159/2022, IA/1990/2022,
IA/3160/2022, IA/1303/2023, IA/1451/2023, IA/1441/2021, CA/947/2020,
CA/948/2020, CA/950/2020, CA/951/2020, IA/4789/2021

IN THE MATTER OF:

Union Bank of India

....Applicant

Vs.

Era Infra Engineering Limited

.....Respondent

SECTION

U/s 7 of (IBC) CIRP

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit
Sharma, Mr. Aman Agarwal, Advs. in IA/1451/2023
Ms. Purnima Maheshwari, Mr. D.K. Singh, Advs. in
IA/4789/2021
Mr. Keshav Tiwari in IA/1441/2021
Mr. Rajesh Kumar, Mr. Mishal Vij, Mr. Shivam, Advs.
in IA/6159/2022 & IA/1303/2023

For the Respondent : Ms. Samiksha gudiyal, Mr. Anchit Singla in
IA/3469/2021

For the RP : Mr. Rajiv Chakraborty, RP with Mr. Shivank Diddi,
Mr. Siddhant Kumar

ORDER

List the matter before the Regular Bench on **19.09.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)